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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No..... 118/05
R.A/C.P No.....
E.P/M.A No.....

1. Orders Sheet..... Pg..... 01..... to..... 02.....

2. Judgment/Order dtd..... 8-7-05 Pg..... in order sheet..... to.....

3. Judgment & Order dtd..... Received from H.C/Supreme Court

4. O.A..... Pg..... 01..... to..... 24.....

5. E.P/M.P..... Pg..... to.....

6. R.A/C.P..... Pg..... to.....

7. W.S..... Pg..... to.....

8. Rejoinder..... Pg..... to.....

9. Reply..... Pg..... to.....

10. Any other Papers..... Pg..... to.....

11. Memo of Appearance.....

12. Additional Affidavit.....

13. Written Arguments.....

14. Amendment Reply by Respondents.....

15. Amendment Reply filed by the Applicant.....

16. Counter Reply.....

BD 2/11/12
SECTION OFFICER (Judl.)

FORM NO. 4
 (SEE RULE 42)
 CENTRAL ADMINISTRATIVE TRIBUNAL
 GUWAHATI BENCH

ORDER SHEET

Original Application No. 118/05

Misc. Petition No. _____

Cobtempt petition No. _____

Review Application No. _____

Applicants. Tapan Kumar Deori

Respondents. U.O.T. Gang

Advocate for the Applicant. Adil Ahmed

Advocates of the Respondents. Miss 21. Das, Adol GSS

Notes of the Registry

Dated

Order of the Tribunal

27.5.05

Present: Hon'ble Mr. K. V. Prahladan, Administrative Member.

The applicant, is an Assistant Engineer, Tura Central Sub Division, CPWD, Tura Meghalaya has been transferred to Guwahati vide order dated 13.05.05 (Annexure D). He has submitted a representation dated 23.3.05 which has not been disposed of. The Respondents are directed to dispose of the representation as per rule within three weeks from the date of receipt of this order. Status quo shall be maintained as on to-day so far the applicant is concerned till the disposal of the representation.

Application is disposed of. Post on the matter for report/compliance on 8.7.05.

27.5.05

Copy of the order alongwith application has been sent to the D/see. for issue the same to Respondent by Speeded Post with A.P.D at the cost of the applicant.

lm

K. V. Prahladan
Member

Received
Utkarsh
and Chetan
21/5/05

7-7-05

Copy of the order
received by both parties.
No compliance report
filed.

08.07.2005 This case is posted for reporting compliance. Mr. U. Das, learned Addl. C.G.S.C. for the respondents has placed before us a copy of the order dated 8.6.2005 and submitted that direction issued by this Tribunal has already been complied with. Mr. A. Ahmed, learned counsel for the applicant submits that the order has been complied with. Hence, O.A. is closed.

Received copy

Usha Das
Addl. C.G.S.C.

7/7/05

K. Prakash
Member

mb

✓
Vice-Chairman

GOVERNMENT OF INDIA
 CENTRAL PUBLIC WORKS DEPARTMENT
 OFFICE OF THE SUPERINTENDING ENGINEER
 COORDINATION CIRCLE (ER),
 2ND MSO BUILDING, NIZAM PALACE, 17TH FLOOR,
 234/4 A.J.C. BOSE ROAD, KOLKATA - 20.
 TEL: (033) 2287-7416. FAX NO. (033) 2281-3183.

No. No. 21(601)/SE(Co-ordn.)/ER/CPWD/KOL/2005/408.

Dated: 08/06/05

OFFICE ORDER NO 38 OF 2005/SE(CO-ORD)ER

In view of Hon'ble CAT, Guwahati Bench order dated 27/05/05 against O.A. No.118/2005, ADG(ER),CPWD,Kolkata is pleased to decide the transfer/posting of following Asslt.Engineer(C) in partial modification of T.O.no.21(601)/SE(Co-ordn)ER/CPWD/Kol/2005/374 dt. 13.05.05 in public interest with immediate effect.

SI.No.	Name of AE(C) Shri/Smt.	From	To	Remarks
1.	T.K.Deori	GCD/Guwahati HQ:Tura	DCSD-II/Doom Dooma under AAWD/Guwahati	Vice Shri L.Dutta.

Note: Sh.L.Dutta,AE(C) will take over the charge of DCSD-II/Doom Doma from Sh.L.R.Patir, AE(C)vide T.O. of even no.554 dt.08/09/04.

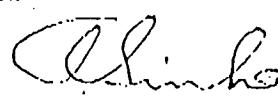
Sh.L.R.Patir,AE(C) will take over the charge of KCSD-II/Khatkhati under KCD/Khatkhati vide T.O. no.25 of 2005/SE(Co-ord)ER issued vide even no.374 dt.13.05.05.

Other terms & conditions will remain same.

Superintending Engineer,Coord(ER)

Copy to:

- 1.DG(W),CPWD,Nirman Bhawan, New Delhi.
- 2.ADGI(ER),CPWD,Nizam Palace,Kol-20.
- 3.CE/NEZ,CPWD,Shillong.
- 4.Concerned Superintending Engineers under NEZ.
- 5.Concerned Executive Engineers under NEZ.
- 6.Hon'ble CAT,Guwahati Bench through SE/ACC-II,CPWD,Guwahati. It disposes the representation dt.d.23.03.05 of Shri.T.K.Deori,AE(C) as per order passed by the Hon'ble CAT, Guwahati Bench on 27/05/05 against O.A.No.118/2005.
- 7.Person concerned through their controlling officer.
- 8.Regional Secretary,CPWD Engineers' Association,Kol.


 Superintending Engineer,Coord(ER)

6 MAY 2005

Guwahati Bench

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

GUWAHATI BENCH, GUWAHATI.

(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL

ADMINISTRATIVE TRIBUNAL ACT 1985)

ORIGINAL APPLICATION NO. 118 OF 2005.

Shri Tapan Kumar Deori

...Applicant

-Versus-

The Union of India & Others

...Respondents

LIST OF DATES AND EVENTS:

13-12-1971 Applicant was appointed as Junior Engineer in Central Public Works Department and posted at remote place of Arunachal Pradesh.

1987 Applicant was promoted to the post of Assistant Engineer and posted at Mumbai from Assam.

18-02-2005 The Office of the Respondent No.5 issued an Office Memorandum No. 21(7)/SE(Co-ordn.)/ER/CPWD/Cal/2005/151 Dated 18-02-2005 regarding posting / transfer in the grade of Assistant Engineers (Civil / Electrical) of Eastern Region Circulation of longest stayee list for the year 2005-06.

23-03-2005 The Applicant submitted representation before the Respondent No.5 to retain him in the present place of posting at Tura or to give him choice place of posting to his nearest home town i.e. Doomdooma.

05-05-2005 The Executive Engineer (Admn.) Assam Central Circle-I, C.P.W.D. forwarded the representation of the Applicant dated 23-03-2005 before the Superintending Engineer (Co-ordn.) Circle in reference to his Office Memorandum dated 18-02-2005.

13-05-2005 The Respondent No.5 issued the Office Order No.21(601)/SE(Co-ordn.)/ER/CPWD/KOL/2005/374 Dated 13-05-2005 without considering the representation of the Applicant and also by violating the C.P.W.D.MANUAL Volume-I. Hence this Original Application filed by this Applicant before this Hon'ble Tribunal for seeking justice in this matter.

26/5/05

1

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH, GUWAHATI.

(AN APPLICATION UNDER SECTION 19 OF THE CENTRAL
ADMINISTRATIVE TRIBUNAL ACT 1985)
ORIGINAL APPLICATION NO. 118 OF 2005.

filed by
Shri Tapan Kumar Deori
Applicant
(Adv.-Atmmed)
Advocate

BETWEEN

Shri Tapan Kumar Deori,
Son of Late Bagaram Deori
Assistant Engineer,
Tura Central Sub-Division-II,
Central Public Works Department,
Tura, P.O.-Tura, Meghalaya
... Applicant

-AND-

1. The Union of India represented by the Secretary to the Government of India, Ministry of Urban Affairs, Nirman Bhawan, New Delhi-110011.
2. The Director General Works, Central Public Works Department, 118-A, Nirman Bhawan, New Delhi- 110011.
3. The Additional Director General of Works (ER), Central Public Works Department, Nizam Palace, 17th floor, 234/4 AJC Bose Road, Kolkata-20.
4. The Chief Engineer (NE Zone) Central Public Works Department, Dhankheti, Cleves Colony, Shillong-3, Meghalaya.

Deori

5. The Superintending Engineer,
 Central Public Works Department
 Coordination Circle (ER),
 2ND MSO Building,
 Nizam Palace, 17th floor,
 234/4 AJC Bose Road,
 Kolkata-20.

6. The Superintending Engineer,
 Central Public Works Department,
 Assam Central Circle-II,
 R.G.Baruah Road, Guwahati-5.
 ... Respondents

1) DETAILS OF THE APPLICATION PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE:

This application is made against the impugned Office Order No.21(601)/SE(Co-ordn.)/ER/CPWD/KOL/2005/374 Dated 13-05-2005 issued by the Respondent No.5 by which the Applicant has been posted to Guwahati from Tura (Head Quarter) and the Applicant is also seeking a direction from this Hon'ble Tribunal to Respondents to give him choice place of posting at nearest his home town i.e. Doomdooma as he is going to be retired on Superannuation on 31st August 2007 as per C.P.W.D. MANUAL Volume-I or to retain him at Tura.

2) JURISDICTION OF THE TRIBUNAL:

The Applicant declares that the subject matter of the instant application is within the jurisdiction of the Hon'ble Tribunal.

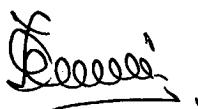
3) LIMITATION:

The Applicant further declares that the subject matter of the instant application is within the limitation prescribed under Section 21 of the Administrative Tribunal Act 1985.

4) FACTS OF THE CASE:

Facts of the case in brief are given below:

4.1) That your Applicant is a citizen of India and as such he is entitled to all rights and privileges guaranteed under the Constitution of India. He is now aged about 58 years.



4.2) That your Applicant begs to state that he was appointed as Junior Engineer in Central Public Works Department on 13-12-1971. He was posted at remote places of Arunachal Pradesh. There after he was posted at different places of State of Assam. He was promoted to the post of Assistant Engineer in the year 1987 and he was posted at Mumbai. After successful completion of his tenure at Mumbai he was reposted to State of Assam. Now he is serving as Assistant Engineer, Tura Central Sub-Division, Central Public Works Department, Tura (Meghalaya).

4.3) That your Applicant begs to state that the office of the Respondent No.5 issued an Office Memorandum No.21(7)/SE(Co-ordn.)/ER/CPWD/Cal/2005/151 Dated 18-02-2005 regarding posting / transfer in the grade of Assistant Engineers (Civil / Electrical) of Eastern Region ^{for} Circulation of longest stayee list for the year 2005-06. In the above said Memorandum Para-1 & 2 it has been stated, "A list of longest stayee Assistant Engineers (C & E) at Eastern Region has been prepared and is enclose for wide circulation. Objections, if any, to the readiness list are also invited which may be sent to this office through proper channel so as to reach by 15-03-2005 positively. The Assistant Engineer may note the depending upon their turn and the requirement, they may be transferred from their present place of posting any time during the year. In order to give a chance to a Assistant Engineer for selecting a place of posting of his choice of minimum 3 (three) stations which may be sent to this office through proper channel"

It is to be stated in the said longest stayee list Paragraph-6 of Assistant Engineer (Civil) under CE/NEZ (Posted outside Kolkata in NEZ). Your Applicant name is in Serial No.9.

Annexure-A is the photocopy of Office Memorandum No.21(7)/SE(Co-ordn.)/ER/CPWD/Cal/2005/151 Dated 18-02-2005.

4.4) That your Applicant begs to state that the above said Office Memorandum dated 18-02-2005 (At Annexure-A) which was sent to the Applicant ^{from} by the Executive Engineer, Guwahati Central Division, Guwahati-21 on 15-03-2005 i.e. the last date of sending choice place of posting by the Assistant Engineer to the Respondent No.5 i.e. the

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Superintending Engineer (Co-ordination) Circle at Kolkata. Due to delay of receiving the said Office Memorandum, the Applicant vide his letter dated 23-03-2005 through proper channel requested the Superintending Engineer (Co-ordination) Circle at Kolkata to allow him to retain his present place of posting as Assistant Engineer, Tura (Meghalaya) Central Sub-Division, CP.W.D. under Guwahati Central Division, C.P.W.D. for one more financial year i.e. 2005- 06. Further it was also stated if it is not possible he may be considered for posting at Doomdooma (Assam), which is nearest to his home town. Surprisingly the Executive Engineer (Admn.) Assam Central Circle-I C.P.W.D.Guwahati-21 forwarded the Applicant representation vide Office Order No.8(3)/ACC-1/E/726 Dated 05-05-2005 to the Superintending Engineer (Co-ordn.) Circle in reference to his Office Memorandum No.21(7)/SE(Co-ordn.)/ER/CPWD/Cal/2005/151 Dated 18-02-2005. Meanwhile the Respondent No.5 has issued the impugned Office Order No.21(601)/SE(Co-ordn.)/ER/CPWD/KOL/2005/374 Dated 13-05-2005. In the said Office Order dated 13-05-2005 in Serial No.32 your Applicant was posted from Trua to Guwahati without considering his representation regarding choice place of posting or retention at his present place of posting at Tura (Meghalaya). It may be stated that Executive Engineer (Admn.) Assam Central Circle-I, C.P.W.D.Guwahati-21.

Annexure-B is the photocopy of Applicant's Representation dated 23-03-2005 through proper channel.

Annexure-C is the forwarding of Representation of the Applicant dated 23-03-2003 by the Executive Engineer (Administration), Assam Central Circle-I, C.P.W.D. Guwahati on 05-05-2005 before the Respondent No.5.

Annexure-D is the photocopy of transfer order No. No.21(601)/SE(Co-ordn.)/ER/CPWD/KOL/2005/374 Dated 13-05-2005.

4.5) That your Applicant begs to state that, he is now aged about 58 years and he will be going on retirement on Supernuation after 2 (two) years of his service. The C.P.W.D.MANUAL Volume-I (Staff,

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Establishment, Organisation and office procedure) has given some guideline regarding Transfers and Postings of Gazetted Engineering Services. In the said guideline Paragraph-7 (I & J) it has been stated "The Officer in the grade of Assistant Engineers and above and equivalent who have already completed 55 years of age are not generally posted to hard areas. The Officers who are due to retire on superannuation within 2 (two) years are not ordinarily disturbed from their existing station of posting unless they themselves want to change near their home town.

Annexure-E is the photocopy of Extract of Guideline regarding transfers and posting of Assistant Engineers by C.P.W.D.MANUAL Volume-I (Staff, Establishment, Organisation and Office procedure).

4.6) That your Applicant begs to state that, the Respondents have deprived him to get a choice place of posting as per Office Memorandum dated 18-02-2005. In the said Memorandum it has been clearly stated the concerned Assistant Engineers may give a choice of minimum 3 (three) stations which may be sent to the office of the Respondent No.5 i.e. Superintending Engineer (Co-ordn.) ER, C.P.W.D. Kolkata through proper channel and to be reach latest by 15-03-2005. But surprisingly the said memo was sent to the Applicant from the Guwahati office to Tura the present posting of the Applicant on the last date i.e.15-03-2005. The Applicant immediately sent his representation through proper channel to the Authority regarding his choice place of posting and also for retention at Tura (Meghalaya) but the Authority concerned forwarded the said representation to the Respondent No.5 i.e. the Superintending Engineer (Co-ordn.) ER, on 05-05-2005. From the above it is very clear that the Authority concerned has neglected and willfully delayed the matter of the Applicant, only to deprive him to get his legitimate claim. As such finding no other alternative your Applicant is compelled to approach this Hon'ble Tribunal for seeking justice in this matter.

4.7) That your Applicant begs to state that he all along carried out his transfer orders without any protest. He even did not protest about his transfer to Mumbai which is far away from his native place. He even served in hard area like Arunachal Pradesh for many years. He has



rendered his devoted and sincere service to all concerned. He is now aged about 58 years and he is entitled for choice place of posting near his home town i.e. Dhemdooma, Assam. Moreover due to negligence and lapse in the part of competent authority your Applicant could not place his choice place of posting before the Respondent No. 5 in time.

4.8) That your Applicant begs to state that his widow mother who is aged about 82 years is suffering from her old age ailment and staying alone at Applicant's native place. The mother of the Applicant is in need of constant medical treatment and care. The Applicant also at the verge of his retirement wants to settle permanently at his native town to lead a peaceful future life.

4.9) That your Applicant begs to state that action of the respondents are illegal, arbitrary, malafide and also not sustainable before the eye of law as well as in facts.

4.10) That your Applicant begs to state that the Respondents have violated the Office Memorandum of Government of India regarding choice place of posting and also retention of the Applicant at the same place till his date of retirement.

4.11) That your Applicant submits that he has got reason to believe that the Respondents are resorting the colorable exercise of power to accommodate their interested persons in their favourable place.

4.12) That your Applicant submits that the action of the Respondents is in violation of the fundamental rights guaranteed under the constitution of India and also in violation of principles of natural justice.

4.13) That your Applicant submits that the action adopted by the Respondents in case of the applicant is improper, mala fide, illegal and without jurisdiction.

4.14) That your Applicant submits that he has been punished by the Respondents by not considering his choice place of posting near his home town nor retention at the same place of posting till his retirement.

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4.15) That your Applicant submits that it is not possible for him to again settle in a new place which is far away from his home town at the verge of his retirement.

4.16) That this application is filed bonafide and for the interest of justice.

5. GROUNDS FOR RELIEF WITH LEGAL PROVISION:

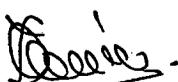
5.1) For that, due to the above reasons narrated in details the action of the Respondents is in *prima facie* illegal, malafide, arbitrary and without jurisdiction. Hence the Impugned Office Order dated 13-05-2005 may be set aside and quashed.

5.2) For that, due to negligence and lapse on the part of the Authority concerned the Applicant cannot be held responsible for not giving his choice posting in time. As such there is no justification in denying the said benefit to the Applicant and denial has resulted in violation of Articles 14,16 & 21 of the Constitution of India in as much other similarly situated employee have been granted the said benefit. Hence the Impugned Office Order dated 13-05-2005 may be set aside and quashed.

5.3) For that, the Applicant cannot be suffered for the fault of the Authority concerned. Hence the Impugned Office Order dated 13-05-2005 may be set aside and quashed.

5.4) For that, the Respondents have violated their own provisions i.e. C.P.W.D.MANUAL Volume-I regarding Transfer of Assistant Engineer who are going to be retired within 2 (two) years. Hence the Impugned Office Order dated 13-05-2005 may be set aside and quashed.

5.5) For that, the C.P.W.D.MANUAL Volume-I clearly stated that Assistant Engineers who are due to be retire within 2 (two) years are not ordinarily disturbed from their existing station of posting unless they themselves want a change near their home town. Hence the Impugned Office Order dated 13-05-2005 may be set aside and quashed.



5.6) For that, it is settled proportion of law that when same principles have been laid down in other similarly situated persons then the same principle should be granted to the other persons also. Hence the Impugned Office Order dated 13-05-2005 may be set aside and quashed.

5.7) For that, the Applicant having been denied the said benefit of choice posting without any reasonable excuse and also without affording any opportunity on being heard. As such there is clear violation of the principles of natural justice accordingly proper reliefs are required to be granted to the Applicant. Hence the Impugned Office Order dated 13-05-2005 may be set aside and quashed.

5.8) For that in any view of the matter the action of the Respondents are not sustainable in the eye of law.

The Applicant crave leave of this Hon'ble Tribunal to advance further grounds at the time of hearing of instant application.

6) DETAILS OF REMEDIES EXHAUSTED:

That there is no other alternative and efficacious and remedy available to the Applicant except the invoking the jurisdiction of this Hon'ble Tribunal under Section 19 of the Administrative Tribunal Act, 1985.

7) MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT:

That the Applicant further declares that he has not filed any application, writ petition or suit in respect of the subject matter of the instant application before any other court, authority, nor any such application, writ petition or suit is pending before any of them.

8) RELIEF SOUGHT FOR:

Under the facts and circumstances stated above the Applicant most respectfully prayed that Your Lordship may be pleased to admit this application,



call for the records of the case, issue notices to the Respondents as to why the relief and relieves sought for the Applicant may not be granted and after hearing the parties may be pleased to direct the Respondents to give the following relieves.

- 8.1) That the Hon'ble Tribunal may be pleased to set aside and quashed the Impugned Office Order No.21(601)/SE(Co-ordn.)/ER/CPWD/KOL/2005/374 Dated 13-05-2005 issued by the Respondent No.5 in case of the Applicant and also may be pleased to direct the Respondents to give the choice place of posting to the Applicant near his home town i.e. Doomdooma, Assam or if not possible he may not be disturbed from his present place of posting at Tura, (Meghalaya).
- 8.2) To Pass any other relief or relieves to which the Applicant may be entitled and as may be deem fit and proper by the Hon'ble Tribunal.
- 8.3) To pay the cost of the application.

9) INTERIM ORDER PRAYED:

The Applicant most respectfully prayed before your Lordships that the Impugned Office Order No.21(601)/SE(Co-ordn.)/ER/CPWD/KOL/2005/374 Dated 13-05-2005 issued by the Respondent No.5 regarding transfer of the Applicant to Guwahati may be stayed till disposal of this Original Application.

10) Application is filed through Advocate.

11) Particulars of L.P.O.:

I.P.O. No. :- 206-160980
 Date of Issue :- 24-5-05
 Issued from :- G.P.O.,
 Payable at :- Guwahati.

12) LIST OF ENCLOSURES:

As stated above.

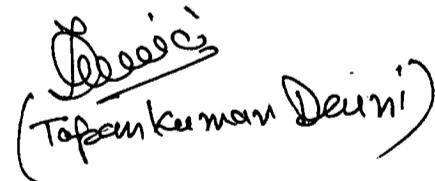
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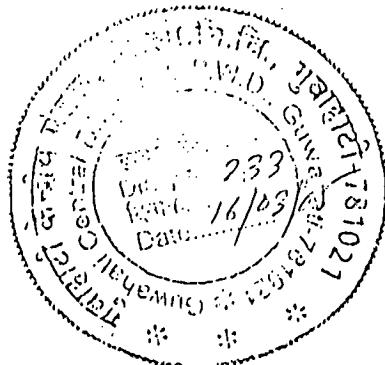
VERIFICATION

I, Shri Tapan Kumar Deori, son of Late Bagaram Deori, aged about 58 years, Assistant Engineer, Tura Central Sub-Division-II, Central Public Works Department, Tura, P.O.-Tura, Meghalaya do hereby solemnly verify that the statements made in paragraph nos. 4.1, 4.2, 4.6, 4.7, 4.8, 4.9, 4.10 - are true to my knowledge, those made in paragraph nos. 4.3, 4.4, 4.5, _____ are being matters of records are true to my information derived there from which I believe to be true and those made in paragraph 5 are true to my legal advice and rests are my humble submissions before this Hon'ble Tribunal. I have not suppressed any material facts.

And I sign this verification on this the 26th day of May 2005
at Guwahati.



(Tapan Kumar Deori)



IMMEDIATE

AMMUNITION 16 A

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT
OFFICE OF THE SUPERINTENDING ENGINEER, COORDINATION CIRCLE(EI)
17th FLOOR, 2nd MSO BUILDING, NIZAM PALACE,
234/4, A.J.C. BOSE ROAD, KOLKATA - 700 020.

TEL: (033) 2217-7116. FAX NO. (033) 2201-3103. E-MAIL: seco_cicp@rediffmail.com

No. 21(7)/SE(Co-ordin.)/ER/CPWD/CAI/2005/ 5 /

Date: 18/01/05

OFFICE MEMORANDUM

Subject: Posting/Transfers in the grade of Asstt. Engineers (Civil/Elec.) of Eastern Region----Circulation of Longest Stayee list for the year 2005-06.

Transfer in different grades become necessary in order to fill up vacancies caused on account of promotions, retirements, sanction of new posts etc. and also on account of rotational transfer after completion of normal tenure. In order to avoid dislocation of the education of children, it is desirable to issue transfer orders in the beginning of the academic session as far as possible. The same, however, may not always be possible, as vacancies coming in between have to be filled up as per exigencies of work.

1. A list of longest stayee Asstt. Engineers (C & E) at Eastern Region has been prepared and is enclosed for wide circulation. Objections, if any, to the readiness list are also invited which may be sent to this office through proper channel so as to reach by 15.03.2005 positively. The Asstt. Engineers may note that depending upon their turn and the requirement, they may be transferred from their present place of posting any time during the year.

2. In order to give a chance to a Asstt. Engineer for selecting a place of posting of his choice, the concerned Asstt. Engineers may give a choice of minimum 3 (three) stations which may be sent to this Office through proper channel so as to reach latest by 15.03.2005.
2.1. While indicating their choice of stations, the Asstt. Engineers shall also positively indicate their date of birth, date of joining/ getting promotion in CPWD as Asstt. Engineer and their posting details for the last 10 years with special emphasis to the tenure if any, spent in the North Eastern Region. It is clarified that whereas attempts shall be made to adjust the Asstt. Engineer to one of the place of his choice (if given), no commitment in this regard can be made as transfer of a Asstt. Engineer to a station depends upon many other factors including exigencies of work.

3. The confirmation that the readiness list has been noted by all concerned Avslt. Engineers and that no Avslt. Engineer senior to the one given in the list has been left out, may kindly be conveyed to this Office by 15/03/2005 positively. It will be the responsibility of the controlling Officers to ensure that such information is sent to

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this Office by 15.03.05. In case of non-receipt of such confirmation from them it shall be presumed that the needful has already been done by the controlling officer.

4. It is possible that the name of a longest stayee Asstt. Engineer at a particular station who may be covered by the dates indicated in the Readiness list for that station might have been left out inadvertently. Such a Asstt. Engineer may bring the omission to the notice of this Office immediately, take his name as included in the readiness list and send his choice, if any, of 3 stations of his liking where he would prefer to be transferred. It is further made clear in case the name of a Asstt. Engineer has been inadvertently left out, such a Asstt. Engineer can also be transferred according to his turn during the course of the year as and when the mistake is detected and the Asstt. Engineer concerned will have no grouse on this account.

Enclosed : As above.


(C.S.MITAL)
SUPERINTENDING ENGINEER
CO-ORDINATION CIRCLE (ER).

To

All Chief Engineers, Superintending Engineers, Superintending Engineers (P&A) & Executive engineers (Civil & Electrical), C.P.W.D., under Eastern Zone-I & II including Valuation Cell, Income Tax Department, IBB (Construction), IBB (Maintenance) Zone & NE Zone & IBB (I).

Copy for information to:

1. EC-III Section, O/o Director General (Works), CPWD, Nirman Bhawan, N/ Delhi-11.
2. Additional Director General, Eastern Region, C.P.W.D., Kolkata.
3. Zonal Secretary, CPWD Engineers' Association, Eastern Zone, Kolkata.

Enclosed: One List.

Engineer Assistant to Superintending Engineer,
Co-Ordination Circle (ER). CPWD, Kolkata.

Attached
G.S.
Ans To

13

18

LONGEST STAYEE LIST FOR ASSIT. ENGINEER (CIVIL)

1. Longest Stayee List of Asstt. Engineers (Civil) under CE/EZ-I (Posted in Kolkata and due for Transfer to outside Kolkata).

SL. NO.	NAME SHRI/SMT & D.O.B.	PRESENT OFFICE H.Q.	DATE FROM WHICH POSTED CONTINUOUSLY IN PRESENT STATION	REMARKS
1.	B.Biswas, 15.04.49	AE, CCD-III/ Kolkata	28.07.2000	Field
2.	A.K.Mukherjee, 30.08.19	AE(P), SE(P)/EZ-I, Kolkata	08.08.2000	Planning
3.	S.K.Dey, 01.05.50	AE, CCD-I/Kolkata	07.03.2001	Field

2. Longest stayee list of Asstt. Engineers (Civil) under CE/EZ-I (posted outside Kolkata and due for transfer)

SL. NO.	NAME SHRI/SMT & D.O.B.	PRESENT OFFICE H.Q.	DATE FROM WHICH POSTED CONTINUOUSLY IN PRESENT STATION	REMARKS
-----NIL-----				

3. Longest Stayee List of Asstt. Engineers (Civil) under CE/EZ-II (posted outside Kolkata except IBBZ,IBBR & NEZ)

SL. NO.	NAME SHRI/SMT & D.O.B.	PRESENT OFFICE H.Q.	DATE FROM WHICH POSTED CONTINUOUSLY IN PRESENT STATION	REMARKS
1.	P.K.Nath, 22.08.48	AE,BCD-I/ Bhubaneswar	28.05.93	From 28.05.93 BCDI, BBSR(F),01.04.98 Val.Cell,II Deptt., BBSR(P),19.11.03 BCDI,BBSR(F) Field
2.	Sanjay Kumar, 03.03.67	AE,DCD/ Dhanbad	03.04.99	
3.	Rajesh Tomar, 11.08.67	AE,PCD-I/ Patna	17.04.01	Field
4.	R.N.Singh, 05.02.66	AE,BCD-I/ Bhubaneswar HQ:Puri	27.04.01	Field

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2. Longest Stayee List of Asstt. Engineers (Civil)under CE/IBBZ (Posted outside Kolkata in IBB Zone)

SL. NO.	NAME SHRI/SMT & D.O.B.	PRESENT OFFICE/ H.Q	DATE FROM WHICH POSTED CONTINUOUSLY IN PRESENT STATION	REMARKS
1.	Prantik Roy, 07.09.67	AE,SCD/ Siliguri, HQ:Darjeeling	23.04.01	Field
2.	D.K.Daswas,	AE,BLCD-1/ Balurghat	07.04.03	Field
3.	Sudip Bhattacharjee, 12.11.66	AE(P),MCC/ Malda	23.04.03	Planning
4.	Armod Kumar, 16.10.69	AE,BUCD/ Buriadpur	25.04.03	Field
5.	Prunandu Mishra,	AE(P),CCCD-1/ Coochbehar	28.04.03	Planning

5. Longest Stayee List of Asstt. Engineers(Civil)under CE/IBBR(MZ)
(Posted outside Kolkata in IBBR Maint.Zone)

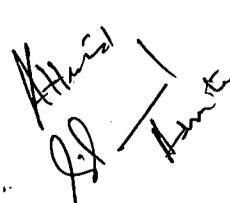
SL. NO.	NAME SHRI/SMT & D.O.B.	PRESENT OFFICE/ H.Q.	DATE FROM WHICH POSTED CONTINUOUSLY IN PRESENT STATION	Remarks
1.	B.C.Banerjee, 21.08.49	AE(P), SE(P&A)/ Siliguri	21.09.95	From 21.09.95 SM&D/Siliguri(P), 23.10.02 SE(P&A)/ Siliguri(P)
2.	P.Bhattacharjee	AE(P),SMT/ Siliguri	06.06.02	Planning
3.	D.N.Chowdhury	AE, TCMU/ Tura	10.12.02	Field
4.	M.K.Roy, 03.07.51	AE(P),MCAC/ Berhampore	17.04.03	Planning
5.	M.K.Singh,	AE,IBBRMDC/ Agartala HQ:Siliguri	23.04.03	Field
6.	S.K.Roychow- dhury, 26.11.59	AE,BLCD/ Balurghat	26.04.03	Field
7.	P.K.Chakraborty 02.11.71	AE,CCCD-1/ Coochbehar	30.04.03	Field
8.	B.M.Puri	AE(M),CCCD-1/ Coochbehar	02.05.03	IBBRMDC

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5. Longest Stayee List of Asstt. Engineers(Civil)under CE/NEZ (Posted outside Kolkata in NEZ)

SL. NO.	NAME SHRI/SMT & D.O.B.	PRESENT OFFICE/ H.Q.	DATE FROM WHICH POSTED CONTINUOUSLY IN PRESENT STATION	Remarks
1.	Bipul Saikia, 01.03.53	AE, NAAPD/ Guwahati	25.08.88	From 25.08.88 GCD/ Guwahati(F); 26.08.96 ACC-I/Guwahati(P); 30.08.00 NAAPD/ Guwahati(F)
2.	S.K.Roy, 15.04.52	AE, SCD/ Silchar	30.06.89	From 30.06.89 SCD/ Silchar(F); 10.06.97 SCC/Silchar(P); 01.08.03 SCD/ Silchar(F)
3.	R.C.Das, 01.12.66	AE, MGCD/ Shillong	17.07.91	From 17.07.91 MGCD/ Shillong as JE(F); 12.04.01 SE(P)NEZ/ Shillong as AE(P); 07.05.04 MGCD/ Shillong(F)
4.	S.C.Ghosh, 01.01.47	AE(P), MWD, Guwahati	17.06.95	From 17.06.95 SSW/ NEZ, Shillong(P); 12.05.98 ACC-I/ Guwahati(P); 20.10.90 MWD/ Guwahati(P)
5.	D.Das, 01.03.54	AE, MGCD/ Shillong	08.12.97	From 08.12.97 SCSID- III/Shillong(F); 11.11.03 MGCD/ Shillong(F)
6.	D.N.Majher- Bhunia, 02.04.49	AE(P), SCC/ Silchar	09.10.98	Planning
7.	A.K.Acharjee, 17.03.48	AE(P), TCD/ Agartala	19.02.01	Planning
8.	D.K.Choudhury 20.04.46	AE(P), SE(P)/NEZ, Shillong	04.06.02	Planning
9.	T.K.Deory, 01.09.47	AE, GCD/ Guwahati HQ:Tura	16.10.02	Field
10.	N.G.Sharma, 01.01.51	AE(P), ACC-II/ Guwahati	11.12.02	Planning
11.	S.K.Dutta, 28.06.48	AE, PD-II/ Guwahati	12.12.02	Field
12.	P.K.Birru, 17.11.48	AE, MWD/ Guwahati	24.12.02	Field
13.	A.A.Majumder, 01.10.47	AE, ACD/ Aizawl	01.01.03	Field
14.	Nandan Dhar, 06.08.60	AE(P), ACC-II/ Guwahati	25.01.03	Planning



 (Signature)

-16-

15.	Ajay Kurnar, 07.07.68	AE,TZCD/ Tezpur	30.04.03	Field
16.	A.N.Singh, 17.10.71	AE,NAAPD/ Guwahati	12.05.03	Field

7. Longest Stayee List of Asstt. Engineers (Civil) due for internal shifting from Site to Planning, Planning to Site & Site to Site at Kolkata under CE/EZ-I .

SL. NO.	NAME SHRI/SMT & D.O.B	PRESENT OFFICE	DATE FROM WHICH POSTED CONTINUOUSLY IN PRESENT STATION	Remarks
1.	M.C.Guha Roy, 01.10.47	AE, CCD-I/ Kolkata	18.09.00	Field
2.	A.N.Lahiri, 25.09.47	KCD-III/ Kolkata	24.04.01	Field

8. Longest Stayee list of Asstt. Engineer (Civil) due for internal shifting from Site to Planning, Planning to Site & Site to Site outside Kolkata under CE/EZ-I & CE/EZ-II(Except IBB & NEZ)

SL. NO.	NAME SHRI/SMT & D.O.B.	PRESENT OFFICE	DATE FROM WHICH POSTED CONTINUOUSLY IN PRESENT STATION	Remarks
1.	P.K.Mohanty, 01.10.47	AE,BCD-II/ Bhubaneswar	02.07.97	Field

(C.S.MITAL)
Superintending Engineer
Coordination Circle (ER)
C.P.W.D., Kolkata-20

Govt. of India
C.P.W.D.
N.O. 8(2) T.CD/021/2003/1
Copy to:- (1) T.C. Biju T.K. Banerjee, AE/CPCS/CPWD/TDC
Biju T.K. Banerjee, AE/CPCS/CPWD/TDC
Date: 23.3.2005
Signature
22/3/2005
प्रधान लिपिक
युवहाटी केन्द्रीय मंडल
के.लो.नि.नि. युवाटी - 23

Attent
JL
Date

To

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ANNEXURE - B

The Superintending engineer
Coordination Circle (ER),
Central Public Works Department,
Nizam Palace,
Kolkata - 700 020

[Through Proper Channel]

Sub: Posting/Transfers in the grade of Assistant engineers (Civil/Electrical) of Eastern Region - Circulation of Longest Stayee list for the year 2005-06.

Ref: Your O. M. No. 21(7)/SE(Co-ordn)/ER/CPWD/CAL/2005/151 dated 18.02.2005.

Sir,

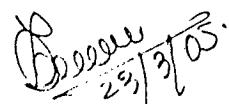
With reference to your above cited O.M. on the subject it is prayed that I may kindly be allowed to retain my posting at Tura (Meghalaya) as Assistant Engineer, Tura Central Sub Division, CPWD, Tura under Guwahati Central Division, CPWD, Guwahati -21 for one more financial year i.e. 2005-06.

Further, it is stated that in case the retention at Tura as prayed for above is not possible, my posting may be considered for Doom Dooma (Assam) which is nearest to my home town.

Submitted for favour of your consideration please.

Yours faithfully,

Date: 23-03-2005


(T. K. Dori)
Assistant Engineer
Tura Central Sub Division
CPWD, Tura

*Attended
J. K. Tura*

78

ANNEXURE - C

Government of India
Central Public Works Department

No.8(3)/ACC-I/E/726

Dated, Guwahati, the 5.5.05

To
The Superintending Engineer,
Co-ordination Circle(ER),
CPWD,Nizam Place,
Kolkata-700 020.

Subject:- Posting/Transfers in the grade of AEs(Civil/Elect.) of E.R.

- Circulation of longest stayee list for the year 2005-06

Ref:- Your O.M.No.21(7)/SE(Co-ordn.)/ER/CPWD/CAL/2005/151 DT.18-2-2005

A self explanatory representation dated 23-3-05 received from Shri T.K.Deory, Assistnt Engineer attached to Tura Central Sub-Division,CPWD, Tura under Guwahati Centrl Division who is seeking his retention under Tura Central Sub-Division up to the completion of financial year 2005-06 , is sent herewith for consideration .

Enclo:- Representation - 1 No.

✓
Executive Engineer(Admin)
Assam Central Circle-1
CPWD,Guwahati-21.

Copy to:-

The Executive Engineer,Guwahati Central Division, CPWD,Guwahati-21 w.r.to his letter No.8(1)/GCD/05/915 dated 29-3-2005.

✓
Executive Engineer(Admin)

✓
Attn
JL
Ans

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ANNEXURE D

GOVERNMENT OF INDIA
CENTRAL PUBLIC WORKS DEPARTMENT
OFFICE OF THE SUPERINTENDING ENGINEER
COORDINATION CIRCLE (ER),
2ND MSO BUILDING, NIZAM PALACE, 17TH FLOOR,
234/4 A.J.C. BOSE ROAD, KOLKATA - 20.
TEL: (033) 2207 7416. FAX NO. (033) 2201-3101.

No.21(601)/SE(Co-ordn.)/ER/CPWD/KOL/2005/ 374

Dated: 13/5/05

OFFICE ORDER NO 25 OF 2005/SE(CO-ORD)ER

ADG(ER), C.P.W.D., Kolkata is pleased to decide transfer/posting of following Assistant Engineers(Civil) in public interest with immediate effect.

Sl.No.	Name of AE(C) Shri/Smt.	From	To	Vice Shri/Smt.	Sl.No.
1.	M.N.Ray	BFR Circle/Kol	Sub-Div.II under KCD-IV/Kol	Ex.vacancy	
2.	Dipanikar Baruah	SE(P)/NEZ, Shillong	Sub-Div.III under KCD-VI/Kol	D.K.Mondal retd.	
3.	B.Das	NEZ/Kol	KCC-I/Kol	Anjan Dey	5
4.	P.K.Nath	BCD-I/Bhubaneswar	BCD-I/Bhubaneswar	Retention upto 3/06	
5.	Anjan Kumar De	KCC-I/Kol	Sub-Div.IV under KCD-VI/Kol	D.C.Shah retd.	
6.	S.K.Dey	KCD-I/Kol	KCD-I/Kol	Retention upto 3/06	
7.	M.K.Roy	MCMC/Berhampur	Sub-Div.II under KCD-II/Kol	Ex.vacancy	
8.	A.K.Mukherjee	SE(P&A)EZ-I/Kol	BCD-II/Barasat HQ:Barasat	A.Mallick under order of transfer	
9.	A.G.Pal	SE(P&A)EZ-I/Kol	Sub-Div.V under KCD-II/Kol	R.Das Gupta retd.	
10.	T.K.Chakraborty	SCMD/Silchar HQ:Demaguri	AE(P), KCD-II/Kol	Exvacancy	
11.	M.K.Ray	SE(P&A)IBBR/Silguri	KCSD/Kol under KCD- VII/Kol	Ex.vacancy, shifted from K'ningur	
12.	B.Biswas	KCD-III/Kol	AE(P), KCC-III/Kol	Ex.vacancy	
13.	Sudip Bhattacharjee	MCC/Malda	Sub-Div.I under KCD-VI/Kol	Ex.vacancy	
14.	Dilip Kumar Biswas	BLCD-I/Balurghat	AE, Val.Cell/Kol	Exvacancy	
15.	I.K.Chandra	KCMD/K'ningar HQ:Maslandpur	AE, RTI/Kol	M.K.Bhadra retd.	
16.	Amod Kumar	BLCD/Buniadpur	SE(P)EZ-II/Patna	Ex.vacancy	
17.	B.C.Darman	SE(P&A)IBBR/Silguri	AE(P), CBCD-I/ Coochbehar	P.Misra	25
18.	Pranik Roy	SCD/IBBR, Silguri HQ:Jalpalguri	AE(P), BFR Circle/ Kol	M.N.Ray	1
19.	Sanjay Kumar	DCD/Dhanbad HQ:Hazaribag	AE(P), MCC/IBBR, Malda	Sudip Bhattacharjee	13
20.	S.Roy Chowdhury	DCLMD/Balurghat HQ:Gangarampur	SE(P&A)/IBBR, Silguri	M.K.Ray	/

A. Haldar
S. K. Dey

21.	M.K.Pal	SCC/Silchar	Sub-Div.II under AAWD/Guwalati HQ:Mohanbari	Lohit Sonowal	22
22.	Lohit Sonowal	Sub-Div.II under AAWD/Guwalati HQ:Mohanbari	SCC/Silchar	M.K.Pal	21
23.	M.K.Singh	TRHRMD/Agartala HQ: Sabroom	PCD-II/Patna HQ:Kishanganj	Ex.vacancy	
24.	R.N.Singh	BCD-I/Bhubaneswar HQ:Puri	BCD-I/Bhubaneswar HQ:Puri	Retention upto 3/06	
25.	Purnendu Mishra	CBCD-I/Coochbehar	BCD-II/Bhubaneswar	A.K.Sen retd.	
26.	Ajay Kumar	TZCD/Tezpur	PCD-II/Patna	H.P.Kusum retd.	
27.	Nandan Dhar	ACC-II/Guwalati	PD-II/Guwalati	S.K.Dutta	28
28.	S.K.Dutta	PD-II/Guwalati	ACC-II/Guwalati	Nandan Dhar	27
29.	D.N.Majherbhuiya	SCC/Silchar	MGCD/Shillong	R.C.Das	30
30.	R.C.Das	MGCD/Shillong	Sub-Div.II under SCMD/Silchar HQ:Dhingi/H	T.K.Chakraborty	10
31.	N.G.Sharma	ACC-II/Guwalati	GCD/Guwalati HQ:Tura	T.K.Deori	32
32.	T.K.Deory	GCD/Guwalati HQ:Tura	ACC-II/Guwalati	N.G.Sharma	31
33.	L.R.Palit	AAWD/Guwalati HQ:Doom Dooma	Sub-Div.II under KCD/Khatkheli	Ex.vacancy	
34.	A.N.Singh	NAAFD/Guwalati	KCD-VII/Kol HQ:Dum dum	D.K.Dey retd.	
35.	P.K.Burman	AAWD/Guwalati HQ:Jorhat	TZCD/Tezpur	Ajay Kumar	26
36.	Lexman Murmu	MCD-II/Malda	DCD/Dhanbad HQ:Hazaribagh	Sanjay Kumar	19
37.	T.A.Majumder	ACD/Alizwal	SCD/Silchar	S.K.Roy	38
38.	S.K.Roy	SCD/Silchar	ACD/Alizal	I.A.Majumder	37
39.	P.K.Mohanty	BCD-II/Bhubaneswar	BCC/Bhubaneswar	Ex.vacancy	
40.	Sunil Kumar	ACC-II/Guwalati	Val. Cell/Ranchi	G.S.Bist(IR transfer)	
41.	Biswajeet Das	NLD/Kol	KCSD-IV under KCD-VII/Kol	Ex.vacancy. Shifted from Dhulian from KCD-VII/Kol	
42.	S.C.Ghosh	AAWD/Guwalati	AAWD/Guwalati	Retention upto 3/06	

Note: Sl.No.40 will not admissible for TA/DA,joining time etc.

1. The Officers placed under orders of posting/transfer should immediately proceed to their respective places and send two copies each of TR-1 form with their names in capital letters to the Section Officer, EC-III section to DG(W) and also to this Office giving reference to these orders. The Officers in charge under whom they are working should ensure that the concerned Officers are relieved immediately without waiting for their substitutes.

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2. They should send a certificate for having written their self-appraisal and the CRS in respect of the officers under them in the prescribed form vide Para 3 of DG (w)'s OM No. 15/5/79-CR Cell dated 16-6-90.

3. In terms of DF(W)'s O.M. No. 2B/10/(18)/99-EC-III dated 15-7-99 in case the AEs on transfer are not relieved they will automatically stand relieved at the end of the month immediately following the month of issue of transfer orders and will not be eligible to draw pay and allowances from their present offices thereafter unless their transfer orders are cancelled/modified or further instruction given from ADG(ER), CPWD, Kolkata/ADG(SRP).

4. The practice of not accepting the joining report of officers while they submit the same on their transfer to the concerned officer and directing the concerned officer to report back to this office should be avoided. Henceforth all the CEs/SEs/EEs are requested to accept the joining report of the officer concerned who on their transfer submit their joining report to them. If something they want to pay, they may take up the matter later on with ADG(ER), CPWD, Kolkata.

(C.S.MITAL)
SUPERINTENDING ENGINEER
CO-ORDINATION CIRCLE (ER).
C.P.W.D., KOLKATA.

Copy to:

1. DGW, Nirman Bhawan, New Delhi.
2. ADG (ER), Nizam Palace, Kolkata - 20.
3. CE/EZ-I, EZ-II, NLZ, IBBZ, IBBR(MZ), CE(E)ER.
4. The Concerned SuperIntending Engineer (Civil) of C.P.W.D., Eastern Region and IBBZ & IBBR(MZ).
5. The concerned Executive Engineer (Civil), of C.P.W.D., Eastern Region.
6. Person concerned (through their controlling Officer).
7. The Secretary, CPWD Engineers' Association, Kolkata.

SUPERINTENDING ENGINEER
CO-ORDINATION CIRCLE (ER).

Attn:
It
Smt G

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ANNEXURE E.



केन्द्रीय लोक निर्माण विभाग C. P. W. D.

नियम-पुस्तका MANUAL

भाग 1
VOLUME I

(कर्मचारी, स्थापना, संगठन और कार्यालय पद्धति)
(Staff, Establishment, Organisation and Office Procedure)

1992 संस्करण
1992 Edition

Alka
J. T. Singh

2. All transfers should be carefully planned within reasonable space of time. To avoid dislocation of work, a large number of officials of one office are not transferred out simultaneously. As far as possible the transfers should take effect after the end of the financial year/academic year. Transfers during the rest of the year should be ordered only to the extent it is absolutely necessary from administrative point of view and on account of transfer/closure/opening of the Divisions/Sub-Divisions and retirement/death/resignation of Officers.

3. With the above in view the transfer rules have been prescribed for different categories of officers and staff of the Department. The salient features of these rules as applicable to various categories of officials in different regions are given below.

Gazetted Engineering Services

4. Transfers and posting of Chief Engineers are ordered by the Ministry of Urban Development according to requirements of the administration.

5. Superintending Engineers are considered for transfer after they have completed 3-4 years at one station. The transfer and posting of Superintending Engineers are ordered by the Director General of Works.

6. The transfer of Executive Engineers also is ordered by the Director General of Works and that of Assistant Executive Engineers and Assistant Engineers, by Director of Administration by virtue of an internal delegation of powers on the basis of the recommendation of the Posting/Transfer Committee. The constitution of such committee is given at the end of this section. A tenure of 3-4 years is normally observed. The transfer of Assistant Engineers within the Zone may however be ordered by the Chief Engineers of respective Zone provided the transfer does not involve change of station. The transfer of Assistant Directors of Horticulture within Delhi will be ordered by the Director of Horticulture. Inter-station transfers of Assistant Director of Horticulture and transfers of Dy. Director of Horticulture shall be ordered by DG(W).

7. While deciding the transfers, several factors, viz. Tenure Transfer Rules, Hard area posting Zonal requirements, Deputation policy of the Department,

judicious balance between the needs of the Department and personal difficulties of the individual officers etc. are taken into account. The normal tenure of stay of the officers at a particular station is 3-4 years (except in difficult areas where it is 3 years). This period may be increased by the Director General of Works in exceptional cases, in the exigencies of public service. The transfers after completion of tenure are considered in the light of the following:—

- (a) In the case of Assistant Engineers the tenure of stay in Delhi can be extended up to 6 years.
- (b) In case of Deputy Directors and Assistant Directors in Horticulture Directorate, the transfers will be made from Divisions/Sub-Divisions to Divisions/Sub-Divisions basis in rotation in Delhi.
- (c) The normal tenure in hard areas is three years. However in accordance with the G.I.M.F. O.M. No. 20014/3/83 E. IV dated 14-12-83 (as amended from time to time) the tenure in North-Eastern region shall be 2 years for officers with more than 10 years service and 3 years for those with less than 10 years service. These instructions cover the states of Assam, Meghalaya, Manipur, Nagaland, Arunachal Pradesh and Tripura and the Union Territories of Mizoram and Andaman. The tenure in I.B.B. Zone will be two years and choice posting will be given to the officers on completion of tenure posting.
- (d) The transfer of an officer from one post to another within the same station, whether on promotion or otherwise, shall not have the effect of debarring the application of the tenure transfer rule.
- (e) Where an Officer is transferred from a station after having remained there for a period of four or more years, he shall not again be transferred to the same station except after the lapse of a period of not less than four years from the date of his transfer from that station.
- (f) The period of leave availed of by an Officer shall be reckoned as duty rendered at the station from which he proceeded on leave

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(g) The period spent on deputation in any particular station will be treated as period of stay at that station.

(h) Ghaziabad and Faridabad are not regarded as separate stations for tenure transfer rules and those who have completed combined terms of four years in the Delhi Complex comprising of Delhi, Ghaziabad and Faridabad, shall be deemed to have completed the tenure of four years in Delhi. Manesar is treated as separate station for tenure transfer rules.

✓(i) The Officers in the grade of A.Es and above and equivalent who have already completed 55 years of age are not generally posted to hard areas.

✓(j) The Officers who are due to retire on superannuation within two years are not ordinarily disturbed from their existing stations of posting unless they themselves want a change near their home town.

(k) The period spent on foreign assignment is treated as stay on the station from where he proceeded on such assignment.

Note: (i) and (j) will not apply when administrative exigencies make transfer necessary.

Junior Engineer

8. The transfers of Junior Engineers will be ordered by the Superintending Engineers (Co-ordination) of the respective Regions.

9. Transfers within a Circle other than those on tenure basis will be ordered by the Superintending Engineers of the Circle concerned. Similarly, those within a Division may be ordered by the Executive Engineer concerned. Where transfers involve change of circle at Delhi, Superintending Engineers (Coordination) should be consulted before issue of the orders.

10. The following guiding principles will be observed by the Superintending Engineers (Coordination) in effecting transfers of Junior Engineers:—

(a) The normal period of continuous stay of Junior Engineers shall be 5 years at all stations, unless a different period of normal stay is specifically prescribed by the Director General of Works in respect of any particu-

lar area or Division etc. The period of stay may be reduced by one year in the case of Officers posted to hard areas.

(b) The period of stay at a station, when period spent on deputation or on leave at any station beyond the usual period of stay is involved, shall not exceed a maximum of period of 10 years. However, it shall also be ensured that they do not serve in any particular Division or group (viz. Planning, Maintenance or Construction) for more than five years.

(c) The period spent on deputation or on leave at any particular station will be treated as a period of stay at the station from which he proceeded on deputation/leave. The stay in Nepal will be treated as stay at the station from which the official proceeded to Nepal.

(d) The Superintending Engineers (Coordination) will intimate the Circle in which any particular Junior Engineer is serving, two months in advance of the expiry of the normal tenure 'that the Junior Engineer concerned is due for transfer on a particular date. Normally the date lines will be adhered to except for marginal adjustment' upto one month on either side.

(e) Superintending Engineer (Coordination) may effect transfers upto six months before completion of the period of normal stay at any station, if the transfer becomes necessary due to:

- (i) opening of new Circles/Division; and
- (ii) repatriation of Junior Officers from deputation in large numbers. In all other cases, the permission of the Director General of Works will be necessary for relaxing the normal period of stay.

(f) Transfers of Junior Engineers from one Region to another may be effected with the approval of D.G.(W) if the two Superintending Engineers (Coordination) agree to such transfers.

After 10 days